

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item 7**

**C.P. (IB)/190(MB)2023 IA 3774/2023**

CORAM:

**SH. PRABHAT KUMAR**  
**HON'BLE MEMBER (T)**

**JUSTICE SH. VIRENDRASINGH BISHT(Retd.)**  
**HON'BLE MEMBER(J)**

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **BANK OF MAHARASHTRA VS MR. RAMESH DATTATRAY SAWANT**

Section 95 (1) of the IBC, 2016

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**ORDER**

**IA No. 3774/2023**

The present application is filed by Resolution Professional under Section 99 of the Insolvency and Bankruptcy Code, 2016 to place on record report of Resolution Professional in the matter of Respondent Personal Guarantor.

Accordingly, Report is submitted. The same is taken on record.

Accordingly, **IA No. 3774/2023** is **allowed** and **disposed of**.

Sd/-

**PRABHAT KUMAR**  
**Member (Technical)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**Member (Judicial)**

Sapna